

CENTRAL ADMINISTRATIVE TRIBUNAL

— JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 25.10.05

Registration No. CCP. 14.2.05

DP. D. Singh Applicant (s)

VERSUS

Respondent (s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

24.10.2005

Applicant by Shri T.K. Khadka on behalf of Shri U. Tiwari.

Respondents Nos. 1 & 3 by Shri S.P. Singh.

Respondents Nos. 2, 4 & 5 by Shri Om Namdeo.

In this case the learned counsel for the respondents submitted that the Hon'ble High Court of MP has stayed the order passed by the Tribunal dated 22nd November, 2004 in OAs Nos. 16/03 and other connected matters vide order dated 20.6.05 passed in WP No. 3719/2005(s). In view of this the present CCP has become infructuous and accordingly the same is dismissed. The notices issued are discharged.

Sd/-

(Madan Mohan)

JM

Sd/-

(M.P. Singh)

VC

सत्य प्रतिनिधि

उप-निर्देश

BY REGISTRAR

उप-निर्देश अधिकारी

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जबलपुर बेंच, जबलपुर

JABALPUR BENCH, JABALPUR